

BEFORE THE CENTRAL ELECTRICITY REGULATORY COMMISSION, NEW
DELHI

IN THE MATTER OF:

NTPC Vidyut Vyapar Nigam Ltd.

..... Applicant

**Comments on Draft Central Electricity Regulatory Commission
(Transmission Planning and other related matters) Regulations, 2017
No. L-1/220/2017/CERC Dated: 26th April, 2017**

It is humbly submitted that:

a. Proposed Regulation:

22. Classification of Transmission Plans:

(b) Economic Upgrade: These are the transmission plans which shall relieve congestion to avoid market splitting in power exchanges or decrease transmission losses.

Comments/Suggestions:


In short term bilateral market there is congestion in inter-regional flow of power. E-Bidding of corridor is being done by RLDCs for granting corridor in advance specially for WR- NR, ER-NR, WR-SR and ER-SR bilateral transactions.

Therefore, during transmission planning process congestion in bilateral transactions should also be taken into consideration.

Hence, the proposed Clause 22(b) of transmission planning regulation may be redrafted as follows:

"(b) Economic Upgrade: These are the transmission plans which shall relieve congestion in **bilateral market transactions** and avoid market splitting in power exchanges or decrease transmission losses".

New Delhi
Dated- 25th May 2017


(ANURAG GUPTA)
AGM – SO, NVVN,
Core-3, 7th Floor, Scope Complex,
Lodhi Road, New Delhi- 110003
Email – anuraggupta@ntpc.co.in